

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 1894/2004

This the 12th day of August, 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. M.K.MISRA, MEMBER (A)

Smt. Alpana Aggarwal
Staff No.8049
General Manager (ICT),
ALTTC,
Ghaziabad (UP).

(None).

Versus

Union of India through

1. The Chairman
Telecom Commission &
Secretary,
Department of Telecommunication
Government of India
Sanchar Bhawan,
New Delhi.
2. The Chairman,
Union Public Service Commission,
Dholpur House,
New Delhi.

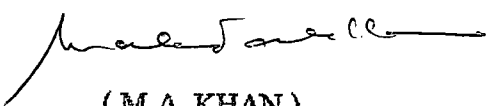
(By Advocate: Sh. Arun Bhardwaj proxy for
Ms. Harvinder Oberoi)

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Nobody is present on behalf of the applicant although it is a second call. File shows that applicant was not present even on the previous date of hearing, i.e. on 12.7.2005. Even today nobody appears on behalf of the applicant. It seems that applicant is no more interested in arguing his case. OA is dismissed in default.


(M.K.MISRA)
Member (A)


(M.A. KHAN)
Vice Chairman (J)

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